## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/209/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Enterprises Electricals Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RAHUL BALAJI

council for Respondente

1,2,3,4,6

2. CHANDRA PRAKMY

HARISMANKAR MANI

For Petitioner

## ORDER

Counsel representing both the parties present. They stated that the parties are engaged in settlement talks and prayed for grant of four weeks' time to report the outcome of settlement. At request, time is enlarged. Put up on 17.07.2017 at 10.30 AM

C. vi payed dean. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)